

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) In the Seventh Plan, public sector investment will focus on development of support infrastructure, whereas the private sector will need to be encouraged for development of hotel accommodation.

(b) and (c). Repayment of loans advanced to Five-Star hotels before or at the time of Asiad 1982 is governed by the repayment schedules. In some cases, payments are due on account of interest and/or principal. Recoveries are being effected by the financial institutions.

(d) The amount of loans/advances sanctioned to Asiad hotel projects by IFCI was Rs. 15.60 crores. However, the actual amount disbursed till December, 84 was Rs. 13.66 crores.

(e) No, Sir.

#### Licensing of Saw Mills

2399. SHRI DIGVIJAY SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the number and location of saw mills is a very important factor in preserving forests;

(b) whether with conversion of forest lands to non-forest use, it is proposed to seek the sanction of the Union Government before licensing saw mills;

(c) whether this has been proposed in the amendments to the forest conservation laws; and

(d) if not, the reason therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) Licencing of saw mills does not require Union Government approval. However, wherever it is intended to use forest lands for non-forest purposes, prior approval of the Union Government is necessary under the provisions of the Forest (Conservation) Act, 1980.

(c) and (d). Do not arise.

#### Killing of a Youngman during Election Campaign at Port Blair

2400 SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a murder case has been registered against a CRP Jawan for killing a youngman during election campaign at Port Blair, A and N Islands, during December 1984 and the Administration has sought permission from the Government of India to take him into custody; if so, what action Government have taken in the matter; and

(b) what action has been taken against the CRP Commandant at Port Blair who wanted to suppress the whole matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes Sir. The Andaman & Nicobar Administration have been advised that the case registered against the Constable may be investigated expeditiously and the Ministry of Home Affairs informed if *prima-facie* case is established.

(b) It is not correct to say that CRPF Commandant at Port Blair wanted to suppress the whole matter. Therefore, the question of taking action against him does not arise.

#### [Translation]

#### Funds Given to Voluntary Organisations for Upliftment of SCs/STs.

2401 SHRI K D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the State-wise names of organisations in the country which are given money for the upliftments of Scheduled Castes and Scheduled Tribes;

(b) whether any memorandum has been received against such voluntary organisations; and

(c) if so, details thereof, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Under the Central Scheme of Aid to Voluntary Organisations the Ministry of Home